## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## **APPEAL NO. 47 OF 2018**

Dated: 7<sup>th</sup> March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation .... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain

Mr. Sakya Singha Chaudhuri

Ms. Shikha Pandey Mr. Chinmee Chandra

Counsel for the Respondent(s) : ----

## <u>ORDER</u>

Issue notice to the Respondent returnable on 24.04.2018. Dasti, in addition, is also permitted.

List this matter for admission on <u>24.04.2018</u>.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

tpd/vt